

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES
NEW DELHI, the 19th March, 1977.

NOTIFICATION
INCOME-TAX

NO.1680 / F.NO. 203/18/76-ITA.II / : It is hereby notified for general information that the institution mentioned below has been approved by the Central Board of Direct Taxes for the purposes of clause (a) of sub-section (2) of Section 35D of the Income-tax Act, 1961.

INSTITUTION

KNIK CHEMICAL ENGINEERS PVT. LTD., BOMBAY.

The approval takes effect from 5th February, 1976.

Sd/-

(J.P.SHARMA)

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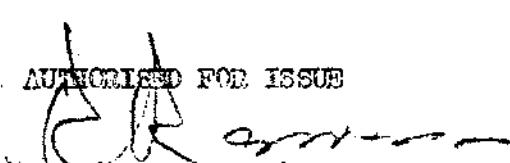
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5. The Director, Knik Chemical Engineers Pvt.Ltd., 207, Kakad Chambers, 182, Dr.Annie Besant Road, Worli, Bombay-400018., with reference to his letter No.GEN:29:76 dated 31.1.1976.
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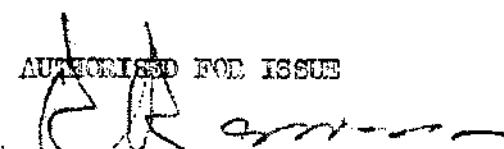
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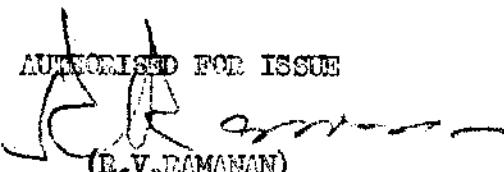
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This notification shall take effect from 1-4-1977.

(M. SINSTRI)
UNDER SECRETARY, DIRECTORATE OF DIRECT TAXES

To

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